

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 09.02.2016**

OA No. 291/00084/2016 with MA No. 291/00045/2016

Mr. Amit Mathur, counsel for applicant.

At the very outset learned counsel intends to withdraw the main OA and MA in view of the letter No. 34337/2014-15/87/E1B(S) dated 18<sup>th</sup> January, 2016 issued by the office at Headquarters Chief Engineer South Western Command C/o 56 APO.

The Original Application and Misc. Application are, therefore, dismissed as withdrawn as prayed for.

*Mehinder Singh Sullar*  
(JUSTICE MEHINDER SINGH SULLAR)  
JUDICIAL MEMBER

Kumawat